

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 4 of 2015 in DFR 2970 of 2014

Dated : 5th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

NTPC Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s):

ORDER
(Appl. for condonation of delay)

We have heard learned counsel for the Applicant/Appellant.

Issue notice to all Respondents returnable on 05.02.2015. Post the matter on **05.02.2015.**

(Rakesh Nath)
Technical Member
mk/jp

(Justice Ranjana P. Desai)
Chairperson